NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/232/(IB)/2017

NAME OF THE PETITIONER(S)

: METECNO INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: HYOSON AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. T.R. Lamesh 2. K.S. Ilangovan

Counsel der Petitioner Thy Counsel for Respondst An

ORDER

Counsel representing both the parties are present. Heard both the counsel. Order is reserved.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc